

Central Administrative Tribunal
Principal Bench

C.P.No.289/98 in
O.A.No.2479/97

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Hon'ble Mr. Justice K.M.Agarwal, Chairman
Hon'ble Shri R.K.Ahooja, Member(A)

New Delhi, this the 29th day of October, 1998

1. Kishan Lal
s/o Shri Bidey Lal
r/o F-15 PS. Hauz Khas Colony
New Delhi - 110 016.
2. Bhagat Raj
s/o Shri Banwari Lal
r/o H.No.C/139
Khanpur., J.J.Colony
New Delhi - 110 062.
3. Ramwati
w/o Sh. Kali Charan
r/o Sunlight Colony No.1
H.No.231, New Delhi - 110 014.
4. Duli Chand
s/o Sh. Sohan Lal
r/o Jhuggi No.126
IIT Labour Camp
IIT Hostel
Hauz Khas
New Delhi - 110 016. .. Petitioners
(By Shri U.Srivastava, Advocate) .. Vs.
1. Shri V.N.Singh
Commissioner of Police
Police Headquarters, I.P.Estate
New Delhi.
2. Shri B.C.Kalra
Additional Deputy Police Commissioner
South District
New Delhi. .. Respondents

O R D E R (Oral)

Hon'ble Mr. Justice K.M.Agarwal, Chairman

Learned counsel for the petitioners wants to withdraw the Contempt Petition. He is permitted to do so. Accordingly, it is hereby dismissed as withdrawn.

Km
(K.M.Agarwal)
Chairman
Rk Ahooja
(R.K.Ahooja)
Member(A)

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